

**BEFORE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.  
O.A.No.140 OF 2023 (SZ)**

Sri H.J.Prasanna Kumar

...Applicant

-Vs-

Department of Urban Development

...Respondents

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Dated at Chennai on this the 21<sup>st</sup> day of August, 2024



M.R.GOKUL KRISHNAN

COUNSEL FOR THE 4<sup>th</sup> RESPONDENT  
(KSPCB)



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI**

**O.A. NO.140 OF 2023 (SZ)**

**IN THE MATTER OF:**

Sri H.J.Prasanna Kumar

...Applicant

-Vs-

Department of Urban Development

...Respondents

**MEMO FILED ON BEHALF OF THE 4<sup>TH</sup> RESPONDENT**

It is most respectfully showeth;

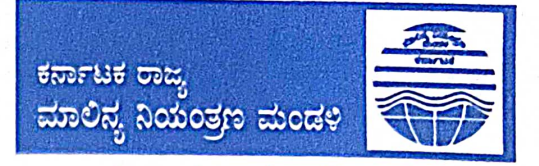
1. It is submitted that this Hon'ble Tribunal in its order dated 11.07.2024 had directed the 4<sup>th</sup> Respondent Karnataka State Pollution Control Board (KSPCB) file a report as to what is the mode in which they are operating, in the absence of the STP, to treat the sewage collected every day.
2. It is submitted that in compliance to the directions of this Hon'ble Tribunal, the subject area was inspected by the Board on 13.8.2024 and the inspection report is annexed to this memo.
3. It is humbly submitted that the analysis report indicates Total coliform is on higher side, indicates intrusion of sewage into the lake. As per analysis report of Hennagara lake from Aug- 23 to June 24 indicates that water of Hennagara Lake is falling mainly under Class D (Propagation of Wildlife & Fisheries) and two times under Class E (Irrigation, Industrial Cooling, Controlled Water Disposal). The Complied report of Hennagara Lake from Aug- 23 to May 24 is annexed to this memo. (ANNEXURE-I)

4. It is humbly submitted that sewage in 20 out of 23 wards in Jingal Town Municipal Council is treated through private STPs and some in septic tanks and Soak pits. The remaining 3 ward's sewage is collected in existing collection tank located at SY.no 147 situated near the low-lying and marshy area of Hennagara Lake. This sewage is periodically transported via 5000 ltrs sucking cum jetting vehicle of to 3.3 MLD STP located in the Anekal TMC limits. According to the trip sheet submitted by Jigani TMC, a total of 50KL sewage effluent has been sent and treated at the STP belong to Anekal TMC from 15.04.2024 to 20.06.2024 and the trip sheet is annexed to this memo. (ANNEXURE II).
5. It is humbly submitted that due to rainy reason, the existing collection tank at Sy.no.147 was filled up with water and there is no mode for the movement of vehicle to collect the sewage. Consequently the sewage flow is directed to private STPs located at layouts- M/s. Madhumithra phase-I and Phase II at Jigani Village, Anekal Taluk. Due to non availability of Sewage, the said STPs were not under operation and therefore the Jigani TMC has diverted sewage flow to these STPs. The TMC has given work order dated 24.06.2024 to the company by name M/s. BACK Treat Environmental Solution LLP for operation and maintenance of STP. At the time of inspection, the said Private STP was under stabilization. Copy of work order annexed to this memo. (ANNEXURE III).
6. It is humbly submitted that Hennagara village Panchayath has constructed STP with the capacity of 0.5MLD in Hennagara Village to treat the sewage generated from the Hennagara Villages. However, due to ongoing legal cases (bearing no. O.S 238/2023 & 240/ 2023), the court has ordered a temporary injunction. But during inspection it was observed that the civil structures & electro mechanical work of STP was completed. Additionally Engineering Department of Zilla Panchayath Raj has also constructed one more 0.5 MLD capacity STP to treat the sewage



Officer of the Senior Environmental Officer  
Karnataka State Pollution Control Board  
Bangalore - South  
"NISARGA BHAVAN", 3rd Floor,  
Thimmaiah Road, 7th 'D' Cross,  
Shivanagar, Bangalore - 560 010.  
Phone : 23228862

ಹಿರಿಯ ಪರಿಸರ ಅಧಿಕಾರಿಯವರ ಕಛೇರಿ  
ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ  
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ  
"ನಿಸರ್ಗ ಭವನ", 3ನೇ ಮಹಡಿ,  
ತಿಮ್ಮಯ್ಯ ರಸ್ತೆ, 7ನೇ 'ಡಿ' ಮುಖ್ಯ ರಸ್ತೆ,  
ಶಿವನಗರ, ಬೆಂಗಳೂರು-560 010.  
ಫೋನ್ : 23228862



~~NO./PCB/ZSEO-Bng-South/2024-25/~~

297

Date: towards a cleaner Karnataka  
20 AUG 2024

To,  
The Member Secretary,  
KSPCB, Parisara Bhavan  
Church Street  
Bengaluru-01.

//Kind Attention: SEO-:Lake & Infra //

Sir,

Sub: Submission of latest status on Hennagara Lake in respect of OA No. 140/2023.

Ref: 1. Hon'ble NGT OA No. 140/2023.

2. Inspection of the Lake 13.08.2024.

\*\*\*\*\*

With reference to the above said subject, please find herewith enclosed the Inspection Report of Hennagara lake in respect of OA No. 140/2023 along with supported documents. This is for your kind information and further needful.

Yours faithfully,

Zonal Senior Environmental Officer,  
Bng (South).

ENCL: As above.

NO: PCB/RO-ANEKAL/IR/2024-25/297

DATE: 20 AUG 2024

**INSPECTION REPORT OF Sri. S.MADHUSUDHAN, SENIOR ENVIRONMENTAL OFFICER,  
KARNATAKA STATE POLLUTION CONTROL BOARD, BENGALURU SOUTH**

Officers Accompanied	1.Sri.D.P Mahendra-Environmental officer, RO-Anekal 2.Smt. Vani.A, -DEO,RO-Anekal
Representative from local body	1. Sri. Rajesh-Chief Officer-Jigani TMC 2. Smt. Rajashree- Environmental Engineer, Jigani TMC 3. Sri. Virupaksha- Health Inspector, Jigani TMC 4. Sri.Tejonath- Secretary, Hennagara Gram Panchayth 5. Sri.Venkataramanappa- Secreaty, Haragadde Gram Panchayth
Name of the Lake inspected and location	Hennagara Lake, Jigani Hobli , Anekal Taluk.
Date	13.08.2024

\*\*\*\*\*

The Hennagara Lake is located at Sy.No.281 & 38 of Jigani Hobli of Anekal Taluk, Bangalore Urban District. The GPS reading is Latitude: 12.783471 N and Longitude: 77.664409E. The Lake has been spread over in a total area of 56.25Hectares. It is surrounded by;

Towards North: Vacant Land followed by Apartments and part of Jigani Industrial area.

Towards South: Vacant Land and residential area.

Towards East: Vacant Land, residential area & agricultural land (Hennagara Village).

Towards West: Madapatna village and part of Jigani Industrial area.

**The following are Major Naala /drain/ lake outlet joining Hennagara lake:**

1. Natural Naala from Eastern side (Hennagara Village)
2. Naala from North side from Jigani Village and part of Jigani Industrial area .
3. Naala from south direction , passing through vaddarapaly village, Jigani Industrial Area and Madapatna village finally joining Hennagara Lake.
4. The over flow from nearby Masthenahalli lake joins Hennagara lake.

  
Senior Environmental Officer  
Karnataka State Pollution Control Board  
Bangalore South

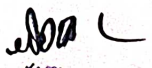
### The Other Salient Features are:

1. The nearby villages as mentioned above does not have full fledged UGD system and have not provided STP to treat the domestic sewage generated from the residential areas.
2. The part of Jigani –Bommasandra is adjacent to Naalas as mentioned above.
3. As per the analysis report, lake sample is being monitored and is falls under Class-D of CPCB classification (Class-D - Propagation of wild life & fisheries). In the analysis reports, the parameters viz., Total coliform is on higher side. The presence of total coliform in the lake water indicates intrusion of sewage into the lake. As per the analysis reports for the period from Aug-23 to June-24, the water of Hennagara lake is falling mainly under Class D (propagation of Wild life , Fisheries) and two times under Class E ( Irrigation, Industrial Cooling, Controlled Waste Disposal) . The Heavy metal analysis report reveals that, all the heavymetals are within BDL except Manganese, The compiled analysis report of Hennagara lake for the period from Aug-2023 to May-2024 is enclosed as **Annexure-I** for kind reference.

### Measures taken by local bodies to prevent the intrusion of sewage into the lake is as given below:

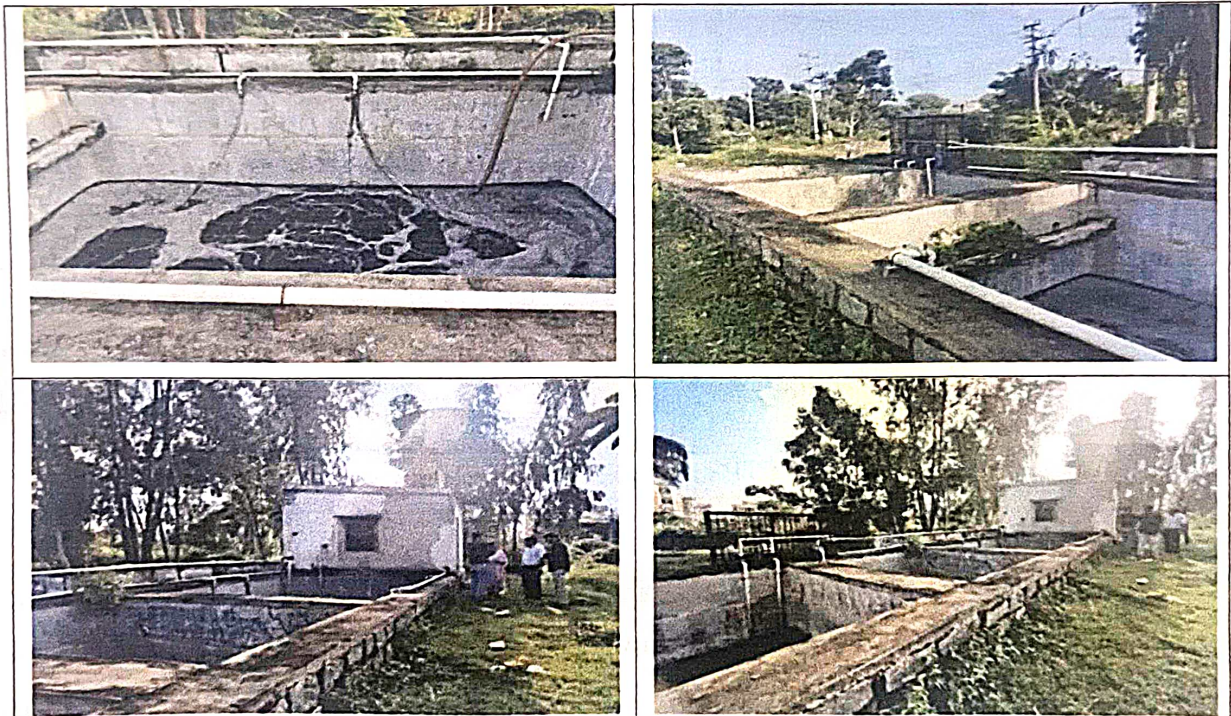
#### **A. Jigani Town Municipal Council:**

1. The Jigani TMC is having total of consisting of 23 wards. Out of 23, the sewage from 20 wards is treated in Private STPs and some in Septic Tank and Soak pits. The sewage from remaining 3 wards was collected in existing collection tank located at Sy no. 147 near the low lying and marshy area of Hennagara Lake. The sewage collected in the collection tank was periodically sent through the sucking cum jetting vehicle of 5000 ltrs capacity available in Jigani TMC, to the nearby STP Plant of capacity 3.3 MLD located in Anekal TMC limits. In this regard, Jigani TMC has executed MOU with Anekal TMC. As per the Trip sheet submitted by Jigani TMC, total sewage effluent of 50 KL during the period from 15-04-2024 to 20-06-2024 had been sent and treated in STP belonging to Anekal TMC. Copy of trip sheet is enclosed as **Annexure- II** for your kind reference.
2. Now Jigani TMC has informed that, due to rainy season, the existing collection tank located at Sy no. 147 was filled up with water and there is no mode for the movement of vehicle to collect the sewage. Hence, they have diverted the sewage flow of

  
Senior Environmental Officer  
Karnataka State Pollution Control Board  
Bangalore South

quantity 67.2 KLD to private STPs of capacity 120KLD & 250KLD located at layouts –M/s.Madhumithra phase-I and Phase-II, located at Sy no. 300/1, 300/2, 301/1, 301/2, 301/3, 302/1, 302/2, 303, 304/1, 2, 305, 329, 330 etc., Jigani Village , Jigani Hobli, Anekal Taluk. The Said layout is having 120KLD and 250 KLD STPs and only few houses/sites were occupied. Due to non-availability of Sewage , the STPs were not under operation. Hence, the Jigani TMC has diverted sewage flow to these STPs.

3. The TMC has given work order dated: 24.06.2024 to Dr. Shrikanth, who owns Company by name M/s.Back Treat Environmental Solution LLP, at KK Birla Goa Campus, NH-178, Bypass Zuri nagar-403726 for operation and maintenance of STP. copy of work order is enclosed as **Annexure-III** for your kind reference.
4. At time inspection, the said Private STP was under stabilization.



Photographs showing Private STP at Madhumithra layout is under stabilization.

**B. Hennagara Grama panchayth:**

1. As per the information provided by representative from Gram Panchayath, there are 9 villages falls under Hennagara GamaPanchayth viz., Rajapura, Masthenahalli,

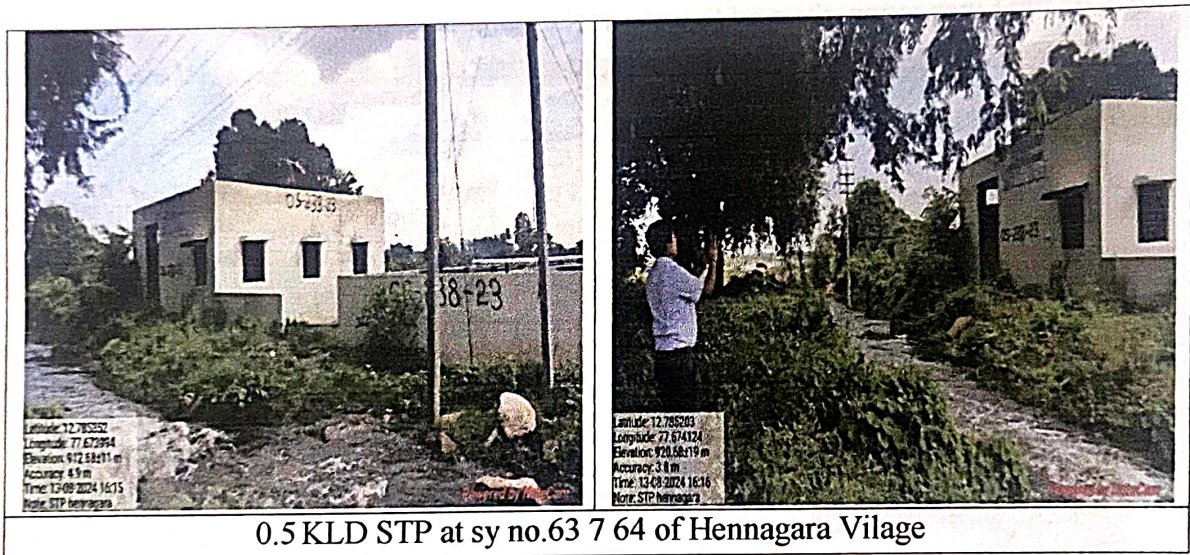
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*(Handwritten signature)*

Senior Environmental Officer  
Karnataka State Pollution Control Board  
Bangalore South

Hinnakki, Hennagara, Hennagara Amanikere, Hosahalli, Kachanayakanahalli, Ramakrishnapura & Yarandahalli.

- The source of water is 70 number of Bore wells out of which 53 working. The total population of said panchayth is 26000. The total water requirement is 2600KL/day (by considering 100L/person/day) and sewage generation is 2080KL/day .
- Hennagara Gram Panchayath has constructed Sewage Treatment Plant of capacity 0.5 MLD at Government land bearing sy no.63 & 64 of Hennagara Village to treat the sewage generated from Hennagara, Masthenahalli, & Hennagara-Amanikere villages.
- It is learnt that, there is ongoing case bearing no. O.S 238/2023 & 240/2023 at the court of Hon'ble JMFC, Aneka Taluk, the court has ordered temporary injunction. At time of inspection, it was noticed that, the civil structure & electro-mechanical work of STP was completed. The photograph of 0.5MLD STP are shown below:



- It is submitted that, the Engineering Department of Zilla Panchayath Raj has constructed one more 0.5MLD capacity Sewage Treatment Plant near R.K Town ship under the Central Government programme –Rurban Mission to treat the sewage generated from Yarandahalli, Kachanayakanahali, & Hosahalli villages. However, the same is yet to be handed over to Gram Panchayth. The photographs of 0.5 MLD submitted is shown below:

*Handwritten signature*

Senior Environmental Officer  
Karnataka State Pollution Control Board  
Bangalore South

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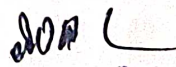


Photo showing one more 0.5 MLD STP near R.K Township

6. The sewage from Rajapura, & Hinnakki Villages is treated in STP provided by Karnataka Housing Board.
7. The authorities have submitted they have called tender for the management of domestic sewage disposal and UGD management.

### C. Haragadde Grama Panchayth:

1. As information provided by Haragadde Panchayath authorities, there are about 10 villages falls under Haragadde GamaPanchayth viz., Haragadde, Madapatna, Seethnayakanahalli, Lingapura, Nayanahalli, Vaddaraplya, Dyavasandra, Nosenur, N-Gollhalli & Kumbaranahalli.
2. The source of water is 22 number of Bore wells and total population of said panchayth is 25000. The total water requirement is 2500KL/day and sewage generation is 2000KL/day .
3. The Sewage from the houses is disposed through Septic tank and soak pits. There is no Sewage treatment Plants provided in the Panchayth limits.

  
 Senior Environmental Officer,  
 Karnataka State Pollution Control Board  
 Bangalore South

- |     |     |
|-----|-----|
| one | Non |
| no  | Non |
| le  | Non |
|     | No  |
4. They have provided UGD system to Haragadde village only.
  5. It is learnt that, they have identified CA site in the Vinus County layout located in Haragadde village for Construction of STP, but they have not taken any initiation work for construction of STP.

**D. Action initiated by Minor Irrigation Department:** Minor Irrigation Department is the custodian of Hennagara lake. They have informed that, they have taken the lake improvement work by providing fencing, de-weeding, cutting & disposing of weeds from marshy areas, De-silting of tank bed/ feeder channel/canal etc., In this regard, they have given work order dated: 16.03.2024 to Sri. Dandu Adinarayana (EISON CONSTRUCTION LLP), No. 9102, Prestige Wellington Park, Ganganna Circle, Jalahalli, Bengaluru -13 to complete the work within 12 months. The copy of work order is enclosed as **Annexure- IV**

**Other observations:**

1. Due to heavy rains in the recent days, the Hennagara lake was over flowing through waste weir nearby Hennagara village.
2. Removal of weeds viz., water hyacinth was under progress. Noticed, JCB's and heap of water hyacinth removed near lake bed.
3. The photographs were taken at the time of inspection is as indicated below:



  
 Senior Environmental Officer  
 Karnataka State Pollution Control Board  
 Bangalore South




Photographs showing Hennagara lake and weeds grown in lake .

**Recommendations:** In view of all the above, the inspection report shall be forwarded to Board Office and same shall be submitted before Hon'ble NGT on or before 22.08.2024 along with complete action taken report of KSPCB.

**Senior Environmental Officer  
Bengaluru South**

Sl. No.	Parameter Analyses	Unit	Water Quality Criteria					Monitoring Data											
			A	B	C	D	E	Aug-23	Sep-23	Oct-23	Nov-23	Dec-23	Jan-24	Feb-24	Mar-24	Apr-24	May-24	Jun-24	
			6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5												
1	pH @25° C	-	-	-	-	-	7.4	7.5	7.3	6.5	7.5	7.5	8.2	7.5	7.6	7.3	6.7		
2	Conductivity @25° C	µs/cm	-	-	-	-	964	948	1460	1647	1018	1729	1179	1729	2120	1526	950		
3	Dissolved Oxygen	mg/L	6	5	4	4	4.2	6.1	3.1	2.1	5.3	6.7	4.5	4.7	3.3	5.2			
4	Biochemical Oxygen Demand (3 days @27° C)	mg/L	2	3	3	-	8	4	21	15	6.8	4	10	4	9	20	23		
5	Total Coliform	MPN/100 ml	50	500	5000	-	5400	5400	160000	54000	24000	4100	240	4100	1400	3500	16000		
6	Chemical Oxygen Demand	mg/L	-	-	-	-	72	44	160	128	62	42	106	42	85	152	186		
7	Sodium Absorption Ratio	-	-	-	-	-	2.9	2	2.6	4	2.3	2.8	2.8	2.8	3.7	4	2.5		
8	Free Ammonia as N	mg/L	-	-	-	1.2	BDL	BDL	BDL	BDL	BDL	BDL	0.88	BDL	BDL	BDL			
9	Boron as B	mg/L	-	-	-	2	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL	BDL			
10	Total Phosphate as P	mg/L	-	-	-	-	BDL	0.06	4.8	0.12	0.83	0.31	BDL	0.31	0.11	0.6	1.2		
11	Fecal Coliform	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	260	-	-		
12	Nitrate Nitrogen as N	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	7.1	-	-		
13	Ammonia as N	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	0.79	-	-		
14	Turbidity	NTU	-	-	-	-	-	-	-	-	-	-	-	-	4.2	-	-		
15	Total Hardness as CaCO3	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	576	-	-		
16	Calcium as CaCO3	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	296	-	-		
17	TKN	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	1.03	-	-		
18	Magnesium as CaCO3	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	280	-	-		
19	Chloride as Cl	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	332	-	-		
20	Sodium as Na	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	204	-	-		
21	Potassium as K	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	26	-	-		
22	Sulphate as SO4	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	34	-	-		
23	P-Alkalinity	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
24	Total Alkalinity as CaCO3	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	600	-	-		
25	Total Dissolved Solids	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	1444	-	-		
26	Total Suspended Solids	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	6	-	-		
27	Total Fixed Solids	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	1364	-	-		
28	Total Ammonia as N	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	1.19	-	-		
29	Fluoride as F	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	0.853	-	-		
30	Copper as Cu	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
31	Zinc as Zn	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
32	Nickel as Ni	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
33	Manganese as Mn	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	0.032	-	-		
34	Total Chromium as Cr	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
35	Cadmium as Cd	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
36	Iron as Fe	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
37	Lead as Pb	mg/L	-	-	-	-	-	-	-	-	-	-	-	-	BDL	-	-		
INFERENCE							Class D	Class D	Class E	Class E	Class D	Class D	Class D	Class D	Class D	Class E	Class D		

Designated Best Use	Class of
Drinking Water Source without Conventional treatment but	A
Outdoor bathing (Organized)	B
Drinking Water Source after conventional treatment and	Class of Water
Propagation of Wild Life, Fisheries	D
Irrigation, Industrial cooling Controlled Waste Disposal	E
Not Meeting A, B, C, D & E Criteria	Below E

  
 Environmental Officer  
 R.O. Anekal



# Annexure - III



## ಪುರಸಭಾ ಕಾರ್ಯಾಲಯ, ಜಿಗಣಿ

ಹೋಬಳಿ, ಆನೇಕಲ್ ತಾಲ್ಲೂಕು, ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ.-560105

ಫೋನ್ : 08029760400,

Email-itstaff\_ulb\_jigani@yahoo.com

ಕಾ/ಆ.ಶಾ/ಸಿಆರ್/06/2024-25

ದಿನಾಂಕ: 24-06-2024

### -: ಕಾರ್ಯಾದೇಶ :-

ವಿಷಯ: ಜಿಗಣಿ ಪುರಸಭೆಯ ವಾರ್ಡ್ ನಂ.05ರಲ್ಲಿರುವ ತ್ಯಾಜ್ಯ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕದ ನಿರ್ವಹಣೆ ಕುರಿತು.

- ಉಲ್ಲೇಖ: 1. ಕಛೇರಿಯ ಕೊಠಿಣವನ್ನು ಪ್ರಕಟಣೆ ದಿನಾಂಕ: 13.06.2024  
2. ತಮ್ಮ ದರಪಟ್ಟಿಯ ದಿನಾಂಕ : 17.06.2024

\* \* \* \* \*

ಮೇಲ್ಕಂಡ ವಿಷಯಕ್ಕೆ ಸಂಬಂಧಿಸಿದಂತೆ, ಜಿಗಣಿ ಪುರಸಭಾ ವ್ಯಾಪ್ತಿಯ ವಾರ್ಡ್ ನಂ.05ರ ಮಧುಮಿತ್ರ ಮತ್ತು ಬಾಲಾಜಿ ಬಡಾವಣೆಯಲ್ಲಿರುವ ತ್ಯಾಜ್ಯ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕ (ಎಸ್.ಟಿ.ಪಿ)ಯನ್ನು ನಿರ್ವಹಣೆ ಮಾಡಲು, ಉಲ್ಲೇಖ(1)ರಂತೆ ಕೊಠಿಣವನ್ನು ಆಹ್ವಾನಿಸಲಾಗಿರುತ್ತದೆ.


ಉಲ್ಲೇಖ(2)ರಂತೆ ತಾವು ದರಪಟ್ಟಿಯನ್ನು ಸಲ್ಲಿಸಿದ್ದು, ತಾವು ಸಲ್ಲಿಸಿರುವ ದರಪಟ್ಟಿಯು ಇತರರು ಸಲ್ಲಿಸಿರುವ ದರಪಟ್ಟಿಗಿಂತ ಕಡಿಮೆ ಇದ್ದು, ತಮ್ಮ ದರಪಟ್ಟಿಯನ್ನು ಅಂಗೀಕರಿಸಲಾಗಿದ್ದು, ಈ ಕಛೇರಿಯಿಂದ ಈ ಕೆಳಕಂಡ ಷರತ್ತಿಗೊಳಪಟ್ಟು ಕಾರ್ಯಾದೇಶವನ್ನು ನೀಡಿದೆ.

#### ಷರತ್ತುಗಳು:-

1. ಮಧುಮಿತ್ರ ಬಡಾವಣೆಯಲ್ಲಿರುವ 120 ಕೆ.ಎಲ್.ಡಿ ಸಾಮರ್ಥ್ಯದ ಒಂದು ಸಂಖ್ಯೆಯ ಎಸ್.ಟಿ.ಪಿ ಘಟಕದ ನಿರ್ವಹಣಾ ಕಾರ್ಯವನ್ನು ನಿರ್ವಹಿಸುವುದು.
2. ಪ್ರತಿ ಮಾಹೆ ತ್ಯಾಜ್ಯ ನೀರಿನ ಮಾದರಿಯನ್ನು ಸಂಗ್ರಹಿಸಿ ಮಾಸಿಕ ವಿಶ್ಲೇಷಣಾ ವರದಿಯನ್ನು ಕಛೇರಿಗೆ ಸಲ್ಲಿಸುವುದು.
3. ಸುತ್ತಮುತ್ತಲಿನಲ್ಲಿರುವ ನಿವಾಸಿಗಳಿಗೆ ತೊಂದರೆಯುಂಟಾಗದ ರೀತಿಯ ಕೆಲಸವನ್ನು ನಿರ್ವಹಿಸತಕ್ಕದ್ದು.
4. ತಾವು ಸಲ್ಲಿಸಿರುವ ದರಕ್ಕೆ ಅಗತ್ಯ ವ್ಯವಸ್ಥೆಯನ್ನು ಕಲ್ಪಿಸಲು ಭದ್ರವಾಗಿರಬೇಕು.
5. ತ್ಯಾಜ್ಯ ನೀರು ಸಂಸ್ಕರಣಾ ಘಟಕದ ನಿರ್ವಹಣೆ ಕುರಿತಾಗಿ ದೂರುಗಳು ಬಂದ ಕೂಡಲೇ ಸ್ಥಳದಲ್ಲಿಯೇ ಪರಿಹರಿಸಲು ಕ್ರಮವಹಿಸತಕ್ಕದ್ದು.
6. ಪುರಸಭೆಯ ಆರ್ಥಿಕ ಪರಿಸ್ಥಿತಿಗನುಗುಣವಾಗಿ ಬಿಲ್ ಮೊತ್ತವನ್ನು ಪಾವತಿಸಲಾಗುವುದು.

ಗೆ,

ಶ್ರೀ. ಡಾ|| ಶ್ರೀಕಾಂತ್ ಮುತ್ತುರಿ, ಪಿ.ಹೆಚ್.ಡಿ  
ಬ್ಯಾಕ್ ಟ್ರೇಟ್ ಎನ್ವಿರಾನ್ಮೆಂಟಲ್ ಸೊಲ್ಯೂಷನ್ ಎಲ್.ಎಲ್.ಪಿ  
ಕೆ.ಕೆ ಬಿರ್ಲಾ ಗೋವಾ ಕ್ಯಾಂಪಸ್, ಎನ್.ಹೆಚ್-178 ಬೈಪಾಸ್  
ಝೂರಿ ನಗರ-403726.

  
ಮುಖ್ಯಾಧಿಕಾರಿ  
ಪುರಸಭೆ ಜಿಗಣಿ

Office of the Town Municipal Council, Jigani  
Jigani Hobli, Anekal Taluk, Bangalore Urban District-560105

No. PO/AS/CR/06/2024-25

Date: 24.06.2024

-: Work Order :-

Sub: Regarding management of Sewage Treatment Plant at Ward No.05 of Jigani Town Municipal Council.

Ref: 1. Office quotation publication dated: 13.06.2024.  
2. Your price list dated: 17.06.2024.

\*\*\*\*

In connection to the above cited subject quotation has been invited in Ref (1) above, for managing Sewage Treatment Plant at Madhhumithra and Balaji Layout coming within the limits of ward No.05 of Jigani Town Municipal Council.

As per reference (2) you have submitted your quotation, the rate quoted by you is lower than the rate quoted by others, hence your quotation has been accepted subject to following conditions.

Conditions:-

1. To carry out maintenance work of one number of STP units of 120 KLD capacity at Madhumitra Layout.

2. Collect waste water sample every month and submit monthly analysis report to the office.
3. Surroundings should be maintained. Should ensure that the work carried out is not disturbing the residents
4. Should be committed to making necessary arrangements for the quotation you have submitted.
5. Complaints regarding the management of Sewage Treatment Plant should be resolved immediately on the spot.
6. The bill amount will be paid according to the financial condition of the municipality.

Sd/-  
Chief Officer,  
Town Municipal Council, Jigani.

To,  
Sri.Dr.Srikanth Muthnuri, Ph.D,  
Back Treat Environmental Solution LLP,  
K.K.Birla Goa Campus, N.H-178 Bypass  
Juri Nagar-403726.

## TERMS AND CONDITIONS

### 1. PRICE BASIS

The unit rate mentioned below is the net including all prevailing taxes. The prices are fixed and firm for the entire process period and nothing more will be paid other than what is mentioned in the work order.

Per month cost for maintenance of Madhumithra Layout STP 1Nos -120 KLD Capacity

Sl.No	Description	Amount in Rs
01	Analytical report (monthly once)	5,000/-
02	Hypochlorite	5,000/-
03	Bac Treat Charges	30,000/-
GST @18%		7,200/-
<b>Total Amount in Rs</b>		<b>47,200/-</b>

Invoice To: Chief Officer, Town Municipal Council, Jigani, Anekal Taluk, Bangalore.

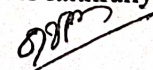
### 2. SCOPE OF WORK

The scope of work includes operation and maintenance of Sewage Treatment Plant, and other related associated/allied appurtenant works of STP Salient features of works are:

- a) To operate and maintain the sewage treatment plant, all instruments and mechanical, electrical equipments in accordance with the aim and purpose of treatment. The plant & equipments covered under the above contract will be totally attended to, by the contractor including any "Troubleshooting" to ensure smooth and trouble free operation.
- b) The contractor will monitor the performance of the sewage treatment plant; conduct the analysis of the inlet sewage and effluent quality after treatment. Contractor shall initiate and take adequate actions to ensure smooth and satisfactory performance / running of the plants on a 24 hours / round the clock basis.
- c) The contractor shall prepare and implement an effective plant maintenance programme in consultation with ULB.
- d) The contractor will be responsible for keeping up-to-date record of documents including history card for equipments and maintaining every day log book relating to various analysis performed. The bidder shall maintain and update logbook, in which details of operational parameters are recorded in every shift and at regular interval say hourly or as decided mutually.
- e) The staff of contractor will always remain in contact with the Engineer in charge ULB and follow their instructions.
- f) Contractor will comply with all safety rules and regulations and all inter disciplinary as followed by the Board.
- g) The Contractor during his O&M period will have to follow all the guidelines set by KSPCB/NGT for Operation & Maintenance of STP.

You are requested to sign the duplicate copy of this Purchase Order as a token of acceptance.

Yours faithfully



Chief Officer  
Town Municipal Council,  
Jigani

# Annexure - IV



ಕರ್ನಾಟಕ ಸರ್ಕಾರ

(ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ)

Office of the Executive Engineer  
Minor Irrigation & Ground  
Water Development Division,  
Jayanagar Shopping Complex,  
5th Floor, Jayanagar 4<sup>th</sup> Block  
Bangalore-560011  
Fax & Ph: 080-26632884  
Email-ID: ccmibng@yahoo.com

ಅಲಕಅಭಿಯಂತರವರ ಕಛೇರಿ,  
ನೀರಾವರಿ ಮತ್ತು ಅಂ.ಅ.ವಿಭಾಗ,  
ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ ಮಳಿಗೆ,  
5ನೇ ಮಹಡಿ, ಜಯನಗರ 4ನೇ ಬ್ಲಾಕ್,  
ಬೆಂಗಳೂರು - 560 011.

ಸಂಖ್ಯೆ: ಕಾಸಬೆಂ/ತಾಂಶ/ಸ.ಇಂ4/ Hennagara/2023-24

16 MAR 2024

ಇವರಿಗೆ,

ಕಾರ್ಯದೇಶ

Shri DANDU ADINARAYANA( EISON CONSTRUCTIONS LLP )  
No. 9102 Prestige Wellington park,  
Ganganna Circle, Jalahalli,  
Bengaluru-13

ಮಾನ್ಯರೇ,

ವಿಷಯ: Improvements to Hennagara Amani kere in Anekal taluk Bangalore urban District ಕಾಮಗಾರಿಯ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1) ಈ ಕಛೇರಿಯ ಟೆಂಡರ್ ಪ್ರಕಟಣೆ ಸಂ:03/23-24, ದಿ:26/02/24  
2) ಈ ಕಛೇರಿ ಒಪ್ಪಿಗೆ ಪತ್ರ ಸಂ:495, ದಿ:15/03/24

\*\*\*

Improvements to Hennagara Amani kere in Anekal taluk Bangalore urban District ಕಾಮಗಾರಿಯನ್ನು ರೂ:5,99,69,649 ಶೇ:(+)4.80 ಹೆಚ್ಚು ದರಗಳಿಗೆ ಲೆಕ್ಕ ಶೀರ್ಷಿಕೆ Nabard-29 ಅಡಿಯಲ್ಲಿ ಅನುಮೋದನೆ ನೀಡಿದ್ದು ಅದರಂತೆ ಒಪ್ಪಿದ ದರಗಳಿಗೆ ನಿರ್ವಹಿಸಲು ಸ್ಟಾಂಡರ್ಡ್ ಟೆಂಡರ್ ಡಾಕ್ಯುಮೆಂಟ್ ಕೆ. ಡಬ್ಲ್ಯೂ.4ರ ಐ.ಟಿ.ಟಿ. ನಿಬಂಧನೆ 25.1ರಂತೆ ಭದ್ರತಾ ಠೇವಣಿಯನ್ನು ಪಾವತಿಸಿ, (ಸದರಿ ಭದ್ರತಾ ಠೇವಣಿ ವ್ಯಾಲಿಡಿಟಿಯು ಸದರಿ ಕಾಮಗಾರಿಯ 'ಡಿಫೆಕ್ಟ್ ಲೈಯಾಬಿಲಿಟಿ ಫೀರಿಯಡ್' ಅಂದರೆ ಅಂತಿಮ ಬಿಲ್ಲು ದಾಖಲಿಸಿದ ದಿನಾಂಕದಿಂದ ಒಂದು ವರ್ಷ ಚಾಲ್ತಿಯಲ್ಲಿರುವಂತೆ ಇರತಕ್ಕದ್ದು) ಗುತ್ತಿಗೆ ಕರಾರನ್ನು ಮಾಡಿಕೊಂಡಿರುವ ಹಿನ್ನೆಲೆಯಲ್ಲಿ ಗುತ್ತಿಗೆ ದಾಖಲೆಗಳನುಸಾರ ಕಾಮಗಾರಿಯನ್ನು ತಕ್ಷಣ ಪ್ರಾರಂಭಿಸಲು ಹಾಗೂ ಕಾಮಗಾರಿಯನ್ನು 12 ತಿಂಗಳೊಳಗಾಗಿ(ಮಳೆಗಾಲ ಸೇರಿ) ಪೂರ್ಣಗೊಳಿಸಲು ಸೂಚಿಸಲಾಗಿದೆ.

1.ಗುತ್ತಿಗೆ ಕರಾರು ಪತ್ರದ ಸಂಖ್ಯೆ: 70/23-24

2.ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಬೇಕಾದ ದಿನಾಂಕ: 16/03/24

3.ಕಾಮಗಾರಿ ಪೂರ್ಣಗೊಳಿಸಬೇಕಾದ ದಿನಾಂಕ: 15/03/25

ತಮ್ಮ ವಿಶ್ವಾಸ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,  
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ  
ಅಭಿವೃದ್ಧಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು

Office of the Executive Engineer,  
Minor Irrigation & Ground  
Water Development Division,  
Jayanagar Shopping Complex,  
5<sup>th</sup> Floor, Jayanagar 4<sup>th</sup> Block,  
Bangalore-560011  
Fax & Ph: 080-26632884  
Email ID: ccmibng@yahoo.com

Government of Karnataka  
(Minor Irrigation and Groundwater Development department)

No. EEB/TS/AE.4/Hennagara/2023-24/530

16 MAR 2024

WORK ORDER

To,  
Shri DANDU ADINARAYANA (EISON CONSTRUCTIONS LLP)  
No.9102, Prestige Wellington Park,  
Ganganagara Circle, Jalahalli,  
Bengaluru-3.

Sir,

Sub: Works of Improvements to Hennagara  
Amani kere in Anekal taluk, Bangalore  
Urban District-reg.

Ref: 1) This office Tender Publication No.03/23-24,  
dated: 26.02.24.

2) This office consent letter no.495, dated:  
15.3.24.

\*\*\*

The works of Improvements to Hennagara Amani kere in  
Anekal taluk Bangalore Urban District has been sanctioned  
under Account Heading Nabard-29 at rates of Rs:5,99,69,649  
per cent (+4.80). Accordingly, payment of security deposit as per

ITT Clause 25.1 of Standard Tender Document K.W.4 to perform at agreed rates. (The validity of the said security deposit shall be valid for the Defect Liability Period of the said work i.e. one year from the date of filing of the final bill) In the background of making the contract, it is suggested to start the work immediately as per the contract documents and complete the work within 12 months (including rainy season)

1. Contract Agreement No.70/23-24
2. Work commencement date: 16/03/24
3. Date of work to be completed: 15/03/25

Yours faithfully,  
Sd/-  
Executive Engineer,  
Minor Irrigation and Groundwater  
Development Division, Bangalore.

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರವರ ಕಛೇರಿ,  
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂ.ಅ.ವಿಭಾಗ,  
ಜಯನಗರ ವಾಣಿಜ್ಯ ಸಂಕೀರ್ಣ ಮಳಿಗೆ,  
5ನೇ ಮಹಡಿ, ಜಯನಗರ 4ನೇ ಬ್ಲಾಕ್,  
ಬೆಂಗಳೂರು - 560 011.



ಕರ್ನಾಟಕ ಸರ್ಕಾರ  
(ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ)

Office of the Executive Engineer  
Minor Irrigation & Ground  
Water Development Division,  
Jayanagar Shopping Complex,  
5th Floor, Jayanagar 4<sup>th</sup> Block  
Bangalore-560011  
Fax & Ph: 080-26632884  
Email-ID: cemibng@yahoo.com

ಸಂಖ್ಯೆ: ಕಾಸಬೆಂ/ತಾಂಶ/ಸ.ಇಂ4/ Hennagara/2023-24

16 MAR 2024

ಕಾಮಗಾರಿ ಪ್ರಾರಂಭಿಸಲು ಸೂಚನಾ ಪತ್ರ

ಇವರಿಗೆ,

Shri DANDU ADINARAYANA( EISON CONSTRUCTIONS LLP )  
No. 9102 Prestige Wellington park,  
Ganganna Circle, Jalahalli,  
Bengaluru-13

ಮಾನ್ಯರೇ,

Pursuant to your furnishing the requisite security deposit as stipulated in ITT Clause 25.1 and signing of the contract agreement for the Improvements to Hennagara Amani kere in Anekal taluk Bangalore urban District ಕಾಮಗಾರಿ (Indent No:- MI/2023-24/SM/WORK\_INDENT1557) (ಟೆಂಡರ್ ಪ್ರಕಟಣೆ ಸಂಖ್ಯೆ:02/2023-24, ದಿನಾಂಕ:17-02-2024) for a tender price of Rs.5,99,69,649/- (Inclusive of GST) You are here by instructed to proceed with the execution of the said works in accordance with the contract documents.

ತಮ್ಮ ವಿಶ್ವಾಸಿ

ಕಾರ್ಯಪಾಲಕ ಅಭಿಯಂತರರು,  
ಸಣ್ಣ ನೀರಾವರಿ ಮತ್ತು ಅಂತರ್ಜಲ  
ಅಭಿವೃದ್ಧಿ ವಿಭಾಗ, ಬೆಂಗಳೂರು

Office of the Executive Engineer,  
Minor Irrigation & Ground  
Water Development Division,  
Jayanagar Shopping Complex,  
5<sup>th</sup> Floor, Jayanagar 4<sup>th</sup> Block,  
Bangalore-560011  
Fax & Ph: 080-26632884  
Email ID: ccmibng@yahoo.com

Government of Karnataka  
(Minor Irrigation and Groundwater Development department)

No. EEB/TS/AE.4/Hennagara/2023-24/530

16 MAR 2024

WORK COMMENCEMENT INTIAMTION LETTER

To,  
Shri DANDU ADINARAYANA (EISON CONSTRUCTIONS LLP)  
No.9102, Prestige Wellington Park,  
Ganganagara Cirlce, Jalahalli,  
Bengaluru-3.

Sir,

Pursuant to your furnishing the requisite security deposit as stipulated in ITT Clause 25.1 and signing of the contract agreement for the Improvements to Hennagara Amani kere in Anekal taluk Bangalore urban District ಕಾಮಗಾರಿ (Indent No:- MI/2023- 24/SM/WORK\_INDENT1557) (Tender Publication No.02/2023-24, dated: 17.02.2024) for a tender price of Rs.5,99,69,649/- (Inclusive of GST)You are here by instructed to proceed with the execution of the said works in accordance with the contract documents.

Yours faithfully,  
Sd/-  
Executive Engineer,  
Minor Irrigation and Groundwater  
Development Division, Bangalore.



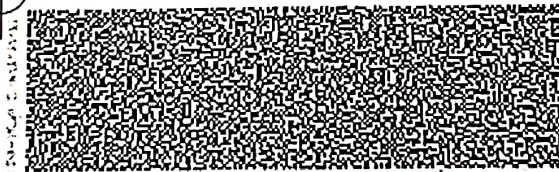
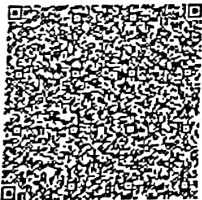
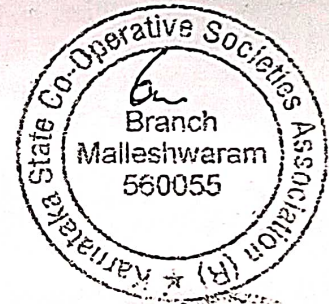
सत्यमेव जयते

INDIA NON JUDICIAL

**Government of Karnataka**

**e-Stamp**

Certificate No. : IN-KA54952622919270W  
 Certificate Issued Date : 12-Mar-2024 03:05 PM  
 Account Reference : NONACC/ kakscsa08/ MALLESHWARAM2/ KA-GN  
 Unique Doc. Reference : SUBIN-KAKAKSCSA0871340224153638W  
 Purchased by : EISON CONSTRUCTIONS LLP  
 Description of Document : Article 5(c)(ii) Agreement or its records or MOA - In any other case  
 Property Description : TENDER AGREEMENT  
 Consideration Price (Rs.) : 6,00,00,000  
 (Six Crore only)  
 First Party : EISON CONSTRUCTIONS LLP  
 Second Party : EXECUTIVE ENGINEER MI DIVISION BANGALORE  
 Stamp Duty Paid By : EISON CONSTRUCTIONS LLP  
 Stamp Duty Amount(Rs.) : 6,000  
 (Six Thousand only)



Please write or type below this line

Agreement

70/23-24 @ 16/03/24

This agreement, made the day of 2024, between Executive Engineer, M.I.Division, 5<sup>th</sup> Floor, 4<sup>th</sup> Block Jayanagar Shopping Complex, Bangalore-11 on behalf of the Governor of Karnataka acting in the exercise of the Executive Power of State of Karnataka (hereinafter called "the Employer") of the one part and Shri DANDU ADINARAYANA( EISON CONSTRUCTIONS LLP ) No. 9102 Prestige Wellington park,Ganganna Circle, Jalahalli,Bengaluru-13 (hereinafter called "the Contractor") of the other part. Whereas the Employer is desirous that the Contractor execute the work Improvements to Hennagara Amani kere in Anekal taluk Bangalore urban District ಹಮ್ಮಗಾರಿಯ and the Employer has accepted the tender by the contractor for the execution and completion of such Works and the remedying of any defects therein at a contract price of Rupees 5,99,69,649/- (Five Crores Ninety Nine Lakhs Sixty Nine Thousand Six Hundred and Fourty Nine Only)

**Statutory Alert:**

1. The authenticity of this Stamp certificate should be verified at [www.shcstestamp.com](http://www.shcstestamp.com) or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.

**CONTRACTOR**

NOW THIS AGREEMENT WITNESS as follows:

1. In this Agreement, words and expression shall have the same meanings as are respectively assigned to them in the Conditions of Contract hereinafter referred to, and they shall be deemed to form and be read and construed as part of this Agreement.

2. In consideration of the payments to be made by the Employer to the Contractor as hereinafter mentioned, the Contractor hereby covenants with the Employer to execute and complete the Works and remedy any defects therein in conformity in all aspects with the provisions of the Contract.

3. The Employer hereby covenants to pay the Contractor in consideration of the execution and completion of the Works and the remedying the defects wherein the Contract Price or such other sum as may become payable under the provisions of the Contract at the times and in the manner prescribed by the Contract.

4. The following documents shall be deemed to form and be read and construed as part of this Agreement, viz:

- i) Letter of Acceptance;
- ii) Notice to proceed with the works;
- iii) Contractor's Tender;
- iv) Contract Data;
- v) Conditions of contract (including Special Conditions of Contract);
- vi) Specifications;
- vii) Drawings;
- viii) Bill of Quantities; and
- ix) Any other document listed in the Contract Data as forming part of the contract

In witness whereof the parties there to have caused this Agreement to be executed the day and year first before written.

The agreement also includes all conditions of contract in the above standard tender document KW 4

Estimated Cost:	:	Rupees 575,00,000/-
Head Of Account	:	Nabard-29
Amount put to tender	:	Rs.5,72,22,947.12/-
Agreement Amount	:	Rs.5,99,69,649(Including GST)
Tender Premium	:	(+)4.80%

Work execution period 12 months(including monsoon period)

The Common Seal of .....

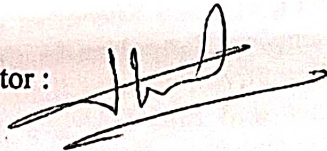
was hereunto affixed in the presence of:

Signed, Sealed and Delivered by the said

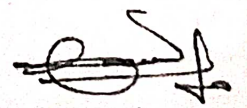
in the presence of Witness:1)

2)

Binding Signature of Contractor :



Binding Signature of Employer:



Executive Engineer,  
Minor Irrigation Division  
Bengaluru SR

**SCHEDULE-B**

Name of Work: Improvements to Hennagara Amanikere in Anekal Taluk Bangalore Urban District  
 Tender Number: MI/2023-24/SM/WORK\_INDENT1557  
 Estimated Cost: Rs. 575.00 Lakhs  
 Amount Put to tender: Rs. 572.22 Lakhs  
 Agreement Amount: Rs. 599.69 Lakhs  
 Sanction Number: CER No. 58/23-24, Dated: -06-02-2024  
 Name of Contractor: DANDU ADINARAYANA (EISON CONSTRUCTIONS LLP), Class I Contractor

S.No.	Description of Items	Unit	Quantities	Approved Rate in Rs.		Total Amount in Rs.
				In Figures	In Words	
1	Filling available excavated earth (excluding rock) in trenches, plinth, sides of foundations and other similar works etc. in layers not exceeding 20cm in depth, consolidating each deposited layer by ramming and watering, complete with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	4873.36	126.14	Rs. Hundred and Twenty Six and Fourteen Paise Only	614712.37
2	Supplying, fitting and placing TMT FE 550 / 550D Steel Reinforcement including cost of all materials, machinery, labour, cleaning, straightening, cutting, bending, hooking, lapping/welding joints, tying with binding wire / soft annealed steel wire and other ancillary operations complete as per drawing and technical specification. Steel Fabrication For Dam & Allied Works complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	606.0000	328.95	Rs. Three Hundred and Twenty Eight and Ninely Five Paise Only	199341.42
3	Providing and fixing Structural Steel work riveted, bolted or welded in built up sections, trusses and framed work, including cutting, hoisting, fixing in position and applying a priming coat of approved steel primer all complete including cost of materials, labour, usage charges of machinery complete as per specifications and as per directions of the Engineer-in-Charge, complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Kg	113937.1000	139.74	Rs. Hundred and Thirty Nine and Fourteen Paise Only	15921606.81

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	Providing and fixing G.I. chain link fabric fencing of required width in mesh size 50x50 mm including strengthening with 2 mm dia wire or nuts, bolts and washers as required complete as per the direction of Engineer-in-charge. (Made of G.I. wire of dia 4 mm) complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Sqm	11358.0000	993.02	Rs. Hundred and Twenty Six and Fourteen Paise Only	11278742.97
5	Engineer incharge of the work. Providing Flush/ Ruled pointing: Pointing on stone work with cement mortar 1:3 (1 cement : 3 fine sand) after raking joints to depth nicely lining, including cost of materials, labour, curing as per specifications and as per directions of Engineer-in-charge. complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Sqm	40.0000	315.34	Rs. Hundred and Twenty Six and Fourteen Paise Only	12613.73
6	Cleaning and grubbing road land including uprooting rank vegetation, grass, bushes, shrubs, saplings and trees girth up to 300 mm, removal of stumps of trees cut earlier and disposal of unserviceable materials and stacking of serviceable material to be used or auctioned, including removal and disposal of top organic soil not exceeding 150 mm in thickness. (ii) By Mechanical Means using Dozer, a. In area of light jungle complete with all lead and lifts and as per the directions of Engineer incharge of the work.	100 Sqm	865.8500	486.00	Rs. Hundred and Twenty Six and Fourteen Paise Only	420802.68
7	Engineer incharge of the work. Cutting of Trees, excluding removal of stumps and roots of trees. (i) Girth from 300 mm to 600 mm complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Each	394.0000	735.80	Rs. Hundred and Twenty Six and Fourteen Paise Only	289905.52
8	Dismantling of Structures - Dismantling of existing structures like culverts, bridges, retaining walls and other structure comprising of masonry, cement concrete, wood work, steel work, including T&P and scaffolding wherever necessary, sorting the dismantled material, disposal of unserviceable material and stacking the serviceable material with all lifts and lead By Mechanical Means. A. Cement Concrete Grade M-15 & M-20 complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	3.6000	889.14	Rs. Hundred and Twenty Six and Fourteen Paise Only	3200.92
9	Compacting original ground - Compacting original ground supporting embankment - Loosening, leveling and Compacting original ground supporting embankment to facilitate placement of first layer of embankment, scarified to a depth of 150 mm, mixed with water at OMC and then compacted by rolling so as to achieve minimum dry density as given in Table 300-2 for embankment construction. complete. with all lead and lifts and as per the directions of Engineer Incharge of the work.	Cum	18930.0000	129.85	Rs. Hundred and Twenty Six and Fourteen Paise Only	2458007.50
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Executive Engineer  


Minor Irrigation and Ground Waters Division  
 Dharwad

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11	Painting on Steel Surfaces - Providing and applying two coats of ready mix paint of approved brand on steel surface after thorough cleaning of surface to give an even shade, complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Sqm	24913.4600	118.72	Rs. Hundred and Twenty Six and Fourteen Paise Only	2957662.19
12	Metal Beam Crash Barrier - Providing and erecting a "V" metal beam crash barrier system comprising of 3 mm thick corrugated sheet metal beam rail, 70 cm above road/ground level, fixed on ISMC series channel vertical post, 150 x 75 x 5 mm spaced 2 m centre to centre, 1.8 m high, 1.1 m below ground/road level, all steel parts and fittings to be galvanised by hot dip process, all fittings to conform to IS:1367 and IS:1364, metal beam rail to be fixed on the vertical post with a spacer of channel section 150 x 75 x 5 mm, 330 mm long complete as per clause 811. Type - A, "V" : Metal Beam Crash Barrier complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	m	300.0000	4501.37	Rs. Hundred and Twenty Six and Fourteen Paise Only	1350410.88
13	Providing and laying in-situ vibrated M-15 (28 days cube compressive strength not less than 15 N / sq mm) grade cement concrete using 40 mm down approved, clean, hard, graded aggregates for plain concrete works including cost of all materials, machinery, labour, formwork, centering, scaffolding, cleaning, providing mortar layer for lift joints, batching, mixing, placing in position, levelling, vibrating, finishing, curing with all other ancillary operations complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	46.4300	7502.69	Rs. Hundred and Twenty Six and Fourteen Paise Only	348350.12
14	Cutting and removing jauliflora bushes upto 1.50 m girth excluding removal of stumps and including burning or disposing off the materials as directed with all other ancillary operations complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Each	630.0000	31.53	Rs. Hundred and Twenty Six and Fourteen Paise Only	19866.62
15	Cutting and burning or disposing off Apu / Jondu from marshy areas as directed with all other ancillary operations complete. with all lead and lift and as per the directions of Engineer incharge of the work.	Sqm	535083.0000	11.62	Rs. Hundred and Twenty Six and Fourteen Paise Only	6220027.39

*(Handwritten signature)*

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16	Providing and laying insitu vibrated M-20 (28 days cube compressive strength not less than 20 N / sq mm) grade cement concrete using 20mm down size approved, clean, hard, graded aggregates as per relevant IS Codes machine mixed with super plasticisers, laid in layers, well compacted using needle vibrators, including cost of all materials of quality, confirming to the requirements of relevant IS codes, labour, Usage charges of machinery, curing, centering, formwork and scaffolding and all other appurtenances required to complete the work as per technical specifications for check dam /pickups /irrigation tanks/waste weir/ sluice, sluice canal and other allied works like abutments/wing walls/returns/cutoff walls works & all necessary works as directed and complete as per specification, complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	960.7600	8600.83	Rs. Hundred and Twenty Six and Fourteen Paise Only	8263334.58
17	Providing rubble stone / boulder filling between or behind abutment below apron including cost of all materials, labour, hand packing, finishing top surface & all necessary works as directed and complete as per specification, complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	198.9000	1580.43	Rs. Hundred and Twenty Six and Fourteen Paise Only	314346.72
18	De-silting in Tank bed/Feeder Channel/Canal in dry condition by excavating the deposited bed material and disposing off the same by stacking/ formation of Embankment or as directed including cost of all machinery, labour & all necessary works as directed and complete as per specification, complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	19941.8400	116.24	Rs. Hundred and Twenty Six and Fourteen Paise Only	2318122.44
19	Preparing slope of existing bund ( without pitching ) for abutting fresh embankment to strengthen the existing bund by removing grass and other vegetation including disposing off the material & all necessary works as directed and complete as per specification, complete, with all lead and lifts and as per the directions of Engineer incharge of the work.	Sqm	6150.0000	3.71	Rs. Hundred and Twenty Six and Fourteen Paise Only	22816.01

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Executive Engineer

Minor Irrigation and Ground Waters Division

Rangshira

20	Providing new embankment abutting to existing bund to strength the existing bund using soil from approved borrow area in layers of 200 to 250 mm and compacting each layer to density control of not less than 95 percent by vibrating plate compactor or pneumatic tamper including cost of all materials, machinery, labour, picking previous layer, spreading soil in layer, breaking clods, watering & all necessary works as directed and complete as per specification. complete. with all lead and lifts and as per the directions of Engineer incharge of the work.	Cum	8981.8900	561.43	Rs. Hundred and Twenty Six and Fourteen Paise Only	5042743.46	
Total in Words: Rs. Five Crores Ninety Nine Lakhs Sixty Nine Thousand Six Hundred and Fourty Nine Only						Total Amount	59969649

Contractor: 

  
 Executive Engineer,  
 and GWD Division, Bangalore

**BEFORE NATIONAL  
GREEN TRIBUNAL**

**SOUTHERN ZONE,  
CHENNAI.**

**O.A.140 of 2023**

Sri H.J.Prasanna Kumar

...Applicant

-Vs-

Department of Urban  
Development

...Respondents

**STATUS REPORT FILED ON BEHALF  
OF THE 4<sup>TH</sup> RESPONDENT**

M.R.GOKUL KRISHNAN

Karnataka State Pollution Control  
Board

**COUNSEL FOR 4<sup>th</sup> RESPONDENT**